

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO. 1445**

TO BE ANSWERED ON WEDNESDAY, THE 10th FEBRUARY, 2021

Fast Track Courts

**+1445. SHRI BASANTA KUMAR PANDA:
DR. KRISHNA PAL SINGH YADAV:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether fast track courts are functioning in the State of Madhya Pradesh and Odisha;
- (b) if so, the names of the courts where these are functioning alongwith the details of the cases in respect of which judgements are being given by such courts; and
- (c) the details of cases taken up and settled by such courts during the last three years?

A N S W E R

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to(c): Setting up of Fast Track Courts (FTCs) and its functioning fall within the domain of the State Governments in consultation with the respective High Courts. However, as per information obtained, there are no functional FTC in the States of Madhya Pradesh and Odisha.
